

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1744
ANSWERED ON:08.08.2006
ANGANWADI CENTRES
Koya Dr. P. Pookunhi

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi Centres (AW) functioning at present, State and UT-wise and the number of centres proposed to be opened during the current year;
- (b) the criteria followed to open new Anganwadi Centres and retain the existing ones;
- (c) the number of Anganwadi Workers/Helpers working in the existing AW Centres all over the country and State/UT-wise;
- (d) the number of expectant mothers, lactating mothers, pre- natal and post-natal mothers and children below 5 years are attending the Anganwadi centres throughout the country, State/UT-wise;
- (e) the total amount earmarked for Integrated Child Development Scheme per annum and the share of salary, wage and other remuneration etc. rent and establishment charges, nutritional support and medicines;
- (f) whether any welfare scheme like EPF, CPF, ESI, Pension Scheme, Gratuity etc. being implemented for the Anganwadi workers/staff working under the scheme;
- (g) if so, the details thereof;
- (h) whether there is any provision for periodical assessment of the functioning of the scheme; and
- (i) if so, the outcome of such assessment for the last three years?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

- (a) As on 31.12.2005, 745943 Anganwadi Centres were operational in the Country. State-wise details are given in Annexure-I. In pursuance of commitment of the Government, as enunciated in the National Common Minimum Programme, and direction of Supreme Court, in a PIL filed by the Peoples Union of Civil Liberties, to set up an AWC in each habitation/settlement, 1.88 lakh AWCs were sanctioned last year which are expected to be operational in the current year. State-wise break-up of these AWCs is given in Annexure-II.
- (b) Existing population norms sanction of an AWC are given in Annexure-III.
- (c) State-wise number of Anganwadi Workers/Helpers sanctioned and in-position as on 31.12.2005 are given at Annexure-IV.
- (d) State-wise details, as on 31.12.2005, of number of beneficiaries of supplementary nutrition and pre-school education are given at Annexure-V.
- (e) Funds under the ICDS Scheme are released to States/UTs as per pattern of grant in-aid approved by the government from time to time. Details of funds released to the States/UTs as grant-in-aid under ICDS Scheme last year and in the current year are given in the Annexure-VI.
- (f) & (g) The ICDS Scheme envisages Anganwadi Workers and Helpers as honorary workers from the local community who come forward to render their services, on part-time basis, in the area of child care and development. In view of their honorary status under the Scheme, they are not entitled to these benefits. However, in recognition of the services being discharged by them, the Government of India has introduced Anganwadi Karyakartri Bima Yojana with w.e.f. 1.4.2004 under the Life Insurance Corporation's Social Security Scheme.
- (h) & (i) The scheme is monitored by the Ministry through periodical reports and meeting with the State Secretaries in-charge of ICDS. State level Consolidated reports sent by the State Governments are received every month. Due to the close monitoring, there has been considerable improvement in the last year or two resulting in significant increase in the number of beneficiaries as is evident

from the details given below:

(in lakhs)

Year ending	Beneficiaries for	Beneficiaries for
Supplementary	PSE	
Nutrition		
March, 2004	415.08	204.38
March 2005	484.42	218.41
December 2005	546.31	237.64

Impact of the Scheme has been evaluated, from time to time, in the past.

National Institute of Public Co-operation and Child Development (NIPCCD) has conducted a quick evaluation of the Scheme (150 Projects) in 2005-06. The preliminary findings of the study are as under:-

~ The number of children in the age group of 6 months - 3 years registered for supplementary nutrition has increased from 45% to 57% between 1992-2006 of which 78% of the children are actually availing of supplementary nutrition.

~ In the case of children in the age group of 3-6 years, number of children registered increased from 56% to 63.5% out of which about 75% are actually availing the benefit of supplementary nutrition. As regards pregnant and lactating mothers, the increase in the number of those registered and availing of supplementary nutrition increased from 78% to 87% and from 78% to 89% respectively between 1992-2006.

~ The percentage of children with low birth weight decreased from 41 in 1992 to 29 in 2006.

~ The percentage of severely malnourished children in the age group 0-3 years reduced from 7% in 1992 to 1% in 2006 and in case of children in the age group 3-5 years it reduced from 4% in 1992 to 0.8% in 2006.

Annexure-I

Statement referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1744 for 08.08.2006 by Dr. P.P. Koya
State-wise number of Anganwadi Centres operational under ICDS Scheme as on 31.12.2005

Sl. No.	State/UT	Number of Anganwadi Centres
Operational as on 31.12.2005		
1	Andhra Pradesh	55950
2	Arunachal Pradesh	2359
3	Assam	25278
4	Bihar	57767
5	Chhattisgarh	20289
6	Goa	1012
7	Gujarat	37457
8	Haryana	13546
9	Himachal Pradesh	7354
10	Jammu & Kashmir	10398
11	Jharkhand	22170
12	Karnataka	40301
13	Kerala	25373
14	Madhya Pradesh	49423
15	Maharashtra	64040
16	Manipur	4500

17 Meghalaya	2218
18 Mizoram	1361
19 Nagaland	2770
20 Orissa	34201
21 Punjab	14730
22 Rajasthan	35814
23 Sikkim	500
24 Tamil Nadu	42677
25 Tripura	3768
26 Uttar Pradesh	103523
27 Uttaranchal	6651
28 West Bengal	54858
29 A & N Islands	527
30 Chandigarh	300
31 Delhi	3852
32 Dadra & N Haveli	138
33 Daman & Diu	87
34 Lakshadweep	74
35 Pondicherry	677

All India -> 745943

Annexure-II

Statement referred to inreply to part (a)
of Lok Sabha Unstarred Question No. 1744
for 08.08.2006 by Dr. P.P. Koya

State-wise number of Anganwadi Centres
sanctioned under ICDS Scheme during 2005-
06

Sl No	State/UT	Number of Anganwadi Centres sanctioned
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during 2005-06

1 Andhra Pradesh	9562
2 Arunachal Pradesh	678
3 Assam	6659
4 Bihar	19715
5 Chhattisgarh	9148
6 Goa	0
7 Gujarat	3523
8 Haryana	2813
9 Himachal Pradesh	10894
10 Jammu & Kashmir	6817
11 Jharkhand	6683
12 Karnataka	11313
13 Kerala	3258
14 Madhya Pradesh	9537
15 Maharashtra	12864
16 Manipur	0
17 Meghalaya	961
18 Mizoram	231
19 Nagaland	265
20 Orissa	3279
21 Punjab	2691
22 Rajasthan	11041
23 Sikkim	488
24 Tamil Nadu	3049
25 Tripura	2220
26 Uttar Pradesh	31498
27 Uttaranchal	1134
28 West Bengal	17100
29 A & N Islands	94
30 Chandigarh	29
31 Delhi	526
32 Dadra & N Haveli	77
33 Daman & Diu	10
34 Lakshadweep	0
35 Pondicherry	11

All India -> 188168

Annwure III

Revised population norms (recommended by the Task Force):

Project:
Community/Rural Development Block in a State should be the unit for sanction of an ICDS Project in rural/urban areas, irrespective of number of villages or population covered by it.

Anganwadi Centre:

For Rural Projects

Population

500-1500 1AWC

159-500 1Mini-AWC

For Tribal Projects

Population

300-1500 1AWC

150-300 1Mini-AWC

[For habitation with less than 150 population, specific proposal should be submitted by the State Governments for appropriate decision by the Government of India]

For Urban Projects

Population

500-1500 1AWC

Annexure-IV

STATEMENT REFERRED TO IN REPLY TO PART (c) OF
LOK SABHA UNSTARRED QUESTION NO. 1744 FOR
08.08.2006 BY DR. P.P. KOYA
STATEMENT INDICATING STATEWISE NUMBER OF
ANGANWADI WORKERS AND HELPERS IN-POSITION AS ON

31.12.2005

Sl	State/UT	No. of Anganwadi Workers inposition	No. of Helpers inposition
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1	Andhra Pradesh	55077	55141
2	Arunachal Pradesh	2359	2359
3	Assam	25416	25416
4	Bihar	60041	59797
5	Chhattisgarh	20128	20046
6	Goa	999	981
7	Gujarat	35828	35685
8	Haryana	13446	13526
9	Himachal Pradesh	7096	7318
10	Jammu & Kashmir	10520	10363
11	Jharkhand	20389	20284
12	Karnataka	39836	40237
13	Kerala	25183	24908
14	Madhya Pradesh	45932	45770
15	Maharashtra	61987	60775
16	Manipur	4496	4491
17	Meghalaya	2218	2218
18	Mizoram	1361	1361
19	Nagaland	2770	2770
20	Orissa	33502	33977
21	Punjab	14604	14581
22	Rajasthan	35613	35540
23	Sikkim	496	499
24	Tamil Nadu	42677	36258
25	Tripura	3789	3761
26	Uttar Pradesh	99325	100236
27	Uttaranchal	6592	6574
28	West Bengal	53490	53149
29	A & N Islands	527	527
30	Chandigarh	300	300
31	Delhi	3852	3852
32	Dadra & N Haveli	138	138
33	Daman & Diu	87	87
34	Lakshadweep	74	74
35	Pondicherry	677	677

All India ->

730825

723676